

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 16<sup>th</sup> May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 125/2013(THC) <b>(M.A.No.347/16)</b> <b>(M.A.No.348/16)</b> <b>(M.A.No.349/16)</b> <b>(M.A.No.350/16)</b> <b>(M.A.No.365/16)</b> <b>(M.A.No.499/16)</b>	Villagers of Village Patanwati & 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
2.	Original Application No. 14/2016(THC)	Udda Lal Vs. State of Rajasthan & 5 Ors.		
3.	Original Application No. 01/2016(CZ) <b>(M.A.No.09/16)</b>	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sharma, Adv. Mr. Rohit Kumar Tuteja, Adv. R- 8 Mr. M.K.Meena, Adv. R-9	
5.	Original Application No. 47/2015(CZ) <b>(M.A.No.624/15)</b> <b>(M.A.No.236/16)</b>	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 34/2016(CZ) <b>(M.A.No.134/16)</b> <b>(M.A.No.386/16)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	

<b>FOR COMPLIANCE</b>				
8.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan & 5 Ors.	Mr. Dharamvir Sharma, Adv.	
10.	<b>(M.A.No.351/16)</b> in Appeal No. 02/2013(THC) <b>(M.A.No.346/16)</b>	M/S Mewat- Stone Crushing co. Vs. Rajasthan State Pollution Control Board.	Mr.S.M. Hussain, Adv. Mr.Sandeep Singh, Adv. Mr. Vikaram Singh Shekhawat, Adv.	
11.	<b>(M.A.No.303/16)</b> in Original Application No.16/2014 (CZ)	Ram Singh &Ors. Vs. Union of India &7 ors.	Mr. Shantanoo Saxena, Adv. Mr. Sandeep Singh, Adv. for R-1 to 6. Mr. Sachin K. Verma, Adv. Mr. Guljari Lal, Adv. for R-5 Mr. Arvind Soni, Adv.	
12.	Original Application No. 16/2013(CZ) <b>(M.A.No.802/15)</b> <b>(M.A.No.803/15)</b> <b>(M.A.No.96/16)</b>	Tribunal at its own Motion ( <i>Delomite Mining, Mandla</i> ) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	

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